GOVERNMENT OF INDIA MINISTRY OF HUMAN RESOURCE DEVELOPMENT DEPARTMENT OF HIGHER EDUCATION

LOK SABHA UNSTARRED QUESTION NO. 2250 TO BE ANSWERED ON 01.01.2018

New Educational Institutions

†2250. DR. SHRIKANT EKNATH SHINDE:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Government is contemplating to set up high level educational institutions in the country; and

(b) the status in this regard and the time by when final decision is likely to be taken in this regard?

ANSWER MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SATYA PAL SINGH)

(a) & (b): Yes, Madam. The Government has approved the scheme of providing Regulatory Architecture for setting up / upgrading of 20 Institutions (10 from public sector & 10 from private sector) as world class teaching and research institutions named as 'Institutions of Eminence' (IoEs). The Regulatory Architecture has been provided in the form of UGC (Declaration of Government Institutions as Institutions of Eminence) Guidelines, 2017 for public Institutions and UGC (Institutions of Eminence Deemed to be Universities) Regulations, 2017 for private Institutions. The applications for 'IoE' have been received. As per the Regulations and the Guidelines mentioned above, the selection of IoEs shall be made by the Empowered Expert Committee (EEC) for which no fixed time has been prescribed.
